[Shri Purna Sinha]

251

सरकार तथा गजरात संरकार का ध्यान चींचा नृपा है लेकिन सभी तक कुछ नहीं हका है। मैं प्रार्थना करता है कि इस महाराधा कंपडा मिल के लिए कीयले का तरन्त प्रबन्ध किया जाए ताकि मिल बालु हो सके।

(V) REPORTED STAYING OF A LARGE NUMBER OF EAST BENGAL REFUGERS AT RAIPIN BAILWAY STATION

डा० सक्की नारायण पाडेय (मन्दसीर) क्ष से पाले में जायका तथा इस सदन का ह्यान एक गम्भीर और महत्वपूर्ण विषय की घोर 377 के घन्तर्गत विषय उठाने के धर्व विसाते हए कहना चाहता ह कि संबंधित मंत्री चाहे यहा रहें या न रहें लेकिन यह बहत जरूरी है कि ससद कार्य मत्नी भवना राज्य मंत्री संसदीय कार्य उपस्थित रहे ताकि सदस्यो द्वारा 377 के सन्तर्गत उठाई गई कालों को नोट कर सके बरीर उन पर योग्य कार्रवाई के लिए उनको संबंधित नंतियी तक पहुंचा सकें। यदि ऐसा नहीं होता है तो इन विषयों को उठाने का कोई मर्थ नहीं रह जाएगा। मैं बाहता ह कि आप इसके बारे मे उचित निर्देश दे । प्राय प्रतिदिन ही माननीय सदस्य 377 के माध्यम से प्रनेक गम्भीर प्रश्न उठाते हैं भीर यदि उन पर कोई कार्य-बाही न हो, तो उन्हें उठाने का कीई धर्य नहीं है।

MR SPEAKER For your information. I may tell you that my office, whenever there is a speech or other information given here, conveys it to the concerned Minister It is not as if there is a blank Whatever is mentioned here is conveyed to the concerned Minister so that he may look into the matter And we also expect him to convey whatever he has got to say to you by means of a letter offrerwise

AN NOW MEMBER But why are they not here?

MR SPEAKER. All the Ministers cannot be here

AN HON MEMBER At least the Persumentary Affairs Minister should be bere.

MR SPEAKER: He cannot be here all the time.

याः सम्बंदी मारायेथ पात्रेषे : मैं जिले महत्वपूर्ण विकय की यहा प्रस्तव करना चाहता है वह अत्यन्तं गम्भीर है। पूर्व बेनास से लगभग तीन हजार विस्वापित को व मध्य प्रदेश के रामपुर नगर में पहुच हैं यक्षणि उन्हे उडीसा के जयजयपूर में जाना था । पुनर्वास मंत्रालय की दृब्धेवस्था के कारण भीर उसकी गैर जवाबदाराना कारवाई के कारण वे बहा पहले हैं। मध्य प्रवेश की सरकार में भी कहा है कि उनको झारंगडा से लौटाया जाकर जयजयपुर भेजा जाए जहा उन को जाना था। परन्त पुनर्वास मझालय ने इस पर भी कोई कारवाई नहीं की है। इसका परिणाम यह हम्रा कि लगभग तीन हजार विस्थापित -वहापरस्टेशन पर पडे हुए हैं और न उनके खाने की कोई व्यवस्था है बौर न पीने की व्यवस्था है। योग्य व्यवस्था न होते से बाजार मे जाकर वे प्रव्यवस्था का बाताबरण उत्पन्न कर रहे हैं। मैं भापके माध्यम से पुनर्वास मती का ध्यान इस घोर तरन्त दिलाना चाहना ह भीर प्रार्थना करना चाहता ह कि उन विस्था-पिलो को जहाँ कही भी पहुंचाना हो पहचाने की व्यवस्था की जाए तथा उनका सुत्रबन्ध किया जाए। ऐसा नहीं हुआ तो वहा पर कातृत और व्यवस्था की स्थिति गम्भीर हो सकती है। जहां तक मेरा ज्ञान है, जो विस्था-पिन लोग पूर्वी वंगाल से झाते है वे मध्य प्रदेश में ग्राकर रहना पसन्द नही करते है। वे सुन्दरकन जाकर रहना पसन्द करते है। मैं बाहता है कि इसके बारे में एक स्पष्ट नीति निर्कारित की जाए ताकि जहा वे रहना पसन्द करें उनके बारतें बड़ा रहने का प्रबन्ध हो सँके. उनकी बहा बेसाहत ही सके, बड़ी उनके लिए मूमि दी जा सके बत्यवा इस नीति के अभाव में तो यह होता है कि वे यहा कहा स्टेममाँ पर मध्यते रहते हैं, उनको भी कठिनाइयों का सामना करना पडता है और उस नगर के निवासियों को भी कड़िनाई

होती है बीर साब ही साथ कानून भीर व्यवस्था की स्थिति प्रत्यन्त संकटमय बन जाती है। मध्य प्रदेश की तरकार ने भी इस भीर ध्यान बाकर्षित किया है सेकिन पनवींस मंज्ञालय ने इस भीर कोई ध्यान नहीं दिया है। में प्राचना करता है कि तरकाल इसके बारे में उचित कार्रवाई की जाए।

12.55 hrs.

GENERAL BUDGET. 1978-79-GENERAL DISCUSSION-contd.

MR. SPEAKER: The House will now take up further general discussion on the Budget (General) for 1978-79. Shri Borole to continue his speech.

SHRI YASHWANT BOROLE (Jalgaon): Mr. Speaker, Sir yesterday I had placed before the House certain figures in order to focus the attention of the House on the allocation for the rural development inclusive of agriculture. Out of the total Plan outlay of Rs. 11,649 crores in this budget, the total outlay for rural development and agriculture is Rs. 4,693 crore. I am deliberately mentioning these figures on the floor of the House in order to impress that the allocation for the rural development and agriculture is substantially more. In this connection, I would like to invite the attention of Shri C. Subramaniam, former Finance Minister, to his own speech which he delivered on the floor of the House when he had the occasion to deal with the presentation of the budget for 1976-77. He stated then:

"Our Sixth Plan should be based on basically integrated rural development with more and more resources diverted for this purpose."

True it is; today the budget reflects it very correctly, but Shri Subramaniam had no words of appreciation for it. I do not know what is the apprehension in his mind; whether this 40

per cent allocation is only illusory, whether, according to him, it will not reach the lowest level or whether any other impediment appears to be there as not take the budget as was intended by him particularly for rural development and agriculture. It was stated by Shri Subramaniam that we people do not want to take the support of science and technology. But he has very much appreciated the dairy project, the Flood II which is to be started. But, at the very same time, he said that we people do not understand the concept of Gandhian philosophy and we are going to cottage industries and small scale industries, not taking up to science and technology. Let it be very clear that we are not averse to the technological developments or to the scientific achievements. But we have a definite view that the scientific advancement and the technology should subserve the lowest possible section of the society and, therefore, it must be, as far as possible in the small scale industry. We do not want to go by the western civilisation and industrialisation for starting again the big industry. It has been a crystal-clear policy of the Janata Party that whatever infra-structure would be necessary and would be required to be built up shall be built up by help of science and technology and even big projects in the field of power generation and so forth will be taken up. So, the industrial policy or the economic policy of the Janata Government is not in confusion. It is crystal clear and very explicit that we start from the lowest and go to the higher up.

The taxation policy which has been adopted by the government also deserves consideration. I may submit here-look at the taxation level. Look at the concessions which have been given. Just find out whether there will be more taxation on the lowest man or whether there will be more taxation on the person getting .nore. In all fiscal policies one has to tax somewhere. Some groups need to be severely taxed and some need to be